

**Second interim report of the Joint Committee in the matter of O. A. No.
924/2019; Neeraj Goyal vs State of Punjab**

1. "The Hon'ble National Green Tribunal (NGT) has taken cognizance of a complaint made by Sh. Neeraj Goyal regarding air pollution caused unauthorised units engaged in dismantling of electric motor scrap at Mandi Gobindgarh, District Fatehgarh Sahib, Punjab" converted the complaint into O.A no. 924/2019 wherein orders dated 01.11.2019 were passed to constitute a Committee comprising of Officials from Central Pollution Control Board (CPCB), Punjab Pollution Control Board (PPCB) and Municipal Council of Mandi Gobindgarh to look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report in the matter.
2. In compliance of the orders dated 01.11.2019 of Hon'ble NGT, PPCB being the nodal agency has constituted a Committee comprising of the following officials:
 1. Sh. Anil C. Ranveer, Additional Director- CPCB, Delhi.
 2. Er. Vijay Kumar, Environmental Engineer, Regional Office, Fatehgarh Sahib, PPCB.
 3. Sh. Sandeep Kumar, Sanitary Inspector, Municipal Council Mandi Gobindgarh.
 4. Sh. Pankaj Shori, Sanitary Inspector, Municipal Council Mandi Gobindgarh.
3. Further, Hon'ble NGT vide its orders dated 11.02.2020 directed that:

"...More units should have been monitored having regard to the adverse consequences on the health of the inhabitants in violation of Fundamental Right to breathe clean air and to clean environment. Continuous and stringent action is required which has not yet been taken. Let the Committee file a fresh and detailed report by covering large number of units.

We also direct that carrying capacity of the area to sustain such activities may be conducted by the Committee in terms of number of such units which can be sustained to give effect to 'Sustainable Development' principle and to enable the regulatory authorities to ensure steps for preventing pollution...

... Let a further action taken report be furnished to the Tribunal before the next date by email at judicial-ngt@gov.in..." (i.e. 24.03.2020)
4. In compliance of the orders dated 01.11.2019, CPCB has initiated the field study which was communicated vide letter dated 19.02.2020 to PPCB for conducting field inspections during 21.02.2020- 02.03.2020 by the Committee Constituted in the matter.
5. The Committee carried out field study by taking the help of additional manpower from CPCB and PPCB. The following additional officials from CPCB and PPCB provided support to the Committee:
 1. Ms. P.K Selvi, Scientist 'D', CPCB, Delhi.
 2. Sh. Sahil Patel, Scientist 'B', CPCB, Delhi.
 3. Sh. Mohit Singla, Assistant Environmental Engineer, PPCB.
 4. Sh. Rubal Goel, Assistant Environmental Engineer, PPCB.
 5. Sh. Dharamvir Singh. Junior Environmental Engineer, Punjab Pollution Control Board
6. The Committee has inspected 150 units covering different industrial activities such as Induction furnace, Rolling Mill, Importers/Dismantling units/Local scrap traders during 21.02.2020 to 02.03.2020. The Nodal agency, PPCB submitted interim report on 14.03.2020 before Hon'ble NGT to apprise the work done and work to be done by the Committee.
7. In continuation to the work already done and further additional work need to be carried out, CPCB has planned to conduct Ambient Air quality monitoring (07 locations), Source (stack) monitoring (09 Induction furnaces and 06 Rolling Mills) and fugitive monitoring (05 industries) which was communicated to PPCB vide letter dated 05.03.2020. Copy of the letter is enclosed as **Annexure- I**.
8. The Committee had initiated the monitoring activity from 16.03.2020 for Ambient Air Quality monitoring at 06 locations, source (stack) in 03 industries and fugitive monitoring in 03 industries. However, the targeted monitoring and sample collection task could not be completed due to nationwide lockdown in the wake of COVID-19 pandemic. Details of monitoring carried out is as below:



14/5/2020
(Anil C. Ranveer)
AD, CPCB

S. No.	Type of Monitoring	Targeted Monitoring	No's of Monitoring carried out	No. of Remaining monitoring
1.	Ambient Air quality monitoring	07 locations	06	01
2.	Stack monitoring (Induction Furnace) (SOURCE)	09 units	03	06
3.	Stack Monitoring (Hot Rolling Mills) (SOURCE)	06 units	0	06
4.	Fugitive Emissions (in Work zone)	05 Samples	03	02

The remaining monitoring will be carried out after lifting of lockdown.

9. After the submission of interim report dated 14.03.2020, major work was not carried out by the team of officers, due to the national wide lockdown and curfew imposed in the state of Punjab to contain the spread of corona virus pandemic. hence, request is being made for grant of some time to carry out the remaining work and to conclude the report.

Prayer:

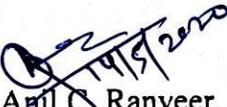
It is humbly submitted that:

1. 45 days' time period required for completing Stack and fugitive emission monitoring and analysis in the remaining units after lifting of lockdown.
2. Compilation of analysis results and preparation of final report will take additional 30 days as carrying capacity on the basis of the analysis results is also to be evaluated.

It is therefore, prayed that 75 days extension may be granted for submission of Final report to Hon'ble NGT after lockdown is relaxed.


Sh. Charanjit Singh,
Executive Officer,
Municipal Council Mandi
Gobindgarh


Sh. Vijay Kumar,
Regional officer, Fatehgarh
Sahib, PPCB


Sh. Anil C. Ranveer,
Additional/Director.
CPCB, Delhi